

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

64. C.P. 3662/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.04.2019**

NAME OF THE PARTIES: AdityaPrakash Entertainment Private Limited

v/s.

Magikwand Media Private Limited

SECTION 271 OF COMPANIES ACT, 2013

ORDER

By the order of this bench, the matter is adjourned to 13.06.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)